## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:3170 ANSWERED ON:15.03.2011 NATIONAL SPORTS DEVELOPMENT FUND Joshi Shri Pralhad Venkatesh;Patel Shri Kishanbhai Vestabhai

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the salient feature and composition of the National Sports Development Fund (NSDF) alongwith the funds provided by the Government from its inception till date;

(b) the details of funds, received from various organisations/individuals and other sources during each of the last three years and the current year, organisation and individual-wise;

(c) whether contribution to NSDF is exempted from income tax;

(d) if so, the details thereof;

(e) the details of sportspersons who have been assisted/sanctioned advance amount for imparting training cum competition programme before the Athens Olympic, Commonwealth Games and Asian Games, 2010 under the said scheme;

(f) the details of criteria fixed for sanctioning of funds under the scheme; and

(g) the other steps being taken by the Government to generate more resources/funds to NSDF?

## Answer

## MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MNISTRY OF YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

(a) National Sports Development Fund (NSDF) was established by the Central Government under Charitable Endowments Act, 1890, in 1998. To begin with, the Government made a contribution of Rs. 2 crore during 1998-99. Further Government contribution is on matching basis to the contributions received from other sources.

Objectives of the Fund include promoting sports in general and specific sports disciplines and individual sportspersons in particular for achieving excellence at the national and international level, imparting special training and coaching to sportspersons, coaches and sports specialists, constructing and maintaining sports infrastructure, supplying equipment to Governmental and Non-Governmental Organizations and individuals with a view to promoting excellence in sports, taking up research in sports and promoting international cooperation.

The Fund is managed by a Council with Minister for Youth Affairs & Sports as chairperson and eminent sportspersons and eminent persons representing corporate sector etc and officers of the Ministry as its members. The day to day working of the Fund is managed by an Executive Committee of ten members headed by Secretary, Department of Sports. The size of the Fund at present is Rs.67 crore.

(b) The details of funds, received from various organizations/individuals and other sources during each of the last three years and the current year are given in Annexure I.

(c) & (d) Contributions to NSDF get 100% tax exemption under sub-section (2) (iii)hg of Clause (a) of the Section 80G of the Income Tax Act.

(e) The details of sportspersons who have been assisted for imparting training cum competition programme before the Athens Olympics, Commonwealth Games and Asian Games, 2010 are given are given at Annexure.ll

(f) There is no specific criteria for sanctioning of funds from NSDF. Proposals received from sportspersons and institutes/organizations seeking financial assistance are cleared by the Executive Committee based on merit, provided they fall within the ambit of objectives of the fund.

(g) Efforts are made on regular basis by the Ministry to mobilize funds from corporate sector and others through business associations such as Federation of Indian Chamber of Commerce & Industry (FICCI), Confederation of Indian Industries (CII), Associated Chamber of Commerce & Industry in India (ASSOCHAM) etc.